

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

| CP/CA No. | Purpose | Sec | Name of Petitioner | Petitioner Advocate | Name of Respondent | Respondent Advocate |
|-----------------------|---------------|------------------------|--------------------------|---|---|---------------------|
| CP(IB) No. 50/BB/2020 | For admission | Sec 9 of I&B code 2013 | M/s Chryso India Pvt Ltd | Shreyas Hingmire for VIS Legis Law Practice | Sri Chowdeshwari Concrete India Pvt Ltd | Gnanesh H Kempanna |

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Suddhasattva Roy, Learned Counsel for the Petitioner and Shri Gnanesh H. Kempanna, Learned Counsel for the Respondent through Video Conference. The Learned Counsel for the Petitioner submits that he has received a reply from the Respondent and requested short time to get instructions. Post the case on **03.03.2021**


MEMBER (T)


MEMBER (J)

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